[Shri Arjun Singh]

Papers Laid

- (b) Review by Government on the working of the above University.
- Statement giving reasons (c) for the delay in laying the papers mentioned (a) above. at [Placed in Library. See No. LT-2023/92]
- V (a) Annual Report of the Regional Engineering College Calicut, for the year 1989-90.
- (b) Annual Accounts of Regional Engineering College, Calicut, for the year 1989-90, and the Audit Report thereon.
- (c) Review by Government on the working of the above College.
- Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-2014/92]
 - VI (a) Annual Report of the National Council of Science Mu-Calcutta for the seums, year 1989-90
 - (b) Annual Accounts of the National Council of Science Museums, Calcutta, for the 1989-90, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library, See No. LT-2019/92]

VII A copy (in English and Hindi) of the Ministry of Human Resource Development (Departof Education) Notifictation G.S.R. No. 617, dated the 29th September, 1990, publishing the University Grants Commission (Recruitment Rules, 1990, under Amendment section 28 of the University Gran**t**s Commission Act 1956.

Library. See No. LT-[Placed in 2022/921

The Deputy Chairman in the Chair]

Report and Accounts (1990-91) of the National buildings construction Corporation Limited. New Delhi and related papers

THE MINISTER OF URBAN DE-VELOPMENT (SHRIMATI SHEILA KAUL) I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619

A of the Companies Act, 1956:-

- (i) Thirty-first Annual Report and Accounts of the National Buildings Construction Corporation limited, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the above Corporation.
- Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at [Placed in Library (I) above See No. LT-2029/92].

THE MINISTER OF STATE THE MINISTRY OF PETROLEUM AND NATURAL GAS WITH ADDI-TIONAL CHARGE OF THE MINIS-TER OF STATE IN THE MINISTRY DEFENCE (SHRI KRISHNA KUMAR); I lay on the Table-

> I. Memorandum of. Understanding (1991-92)between Ministry Defence Department of Defence Production and Supplies and the Bharat Electronics Limited.

- II. Notification of the Ministry of Defence. Notification of the Ministry of Home Affairs under Delhi Municipal Corporation Act 1957.
- I. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and the Bharat Electronics Limited for the year 1991-92. [Placed in Library. See No. LT-2026/92].
- II. A copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 5(E), dated the the 6th August, 1991, publishing the Air Force (Amendment) Rules, 1990, under section 191A of the Air Force Act, 1950 together with a statement giving reasons for the delay in laying the Notification.

Understanding Memorandum of between Ministry of (1992-93)Steel and the Metallurgical and Engineering Consultants (India) Limited, Sponge Iron India Limited, National Mineral Development Corporation Limited Kudremukh Iron ore Com-Limited, Steel Authority of India, Limited, Metal Secrop Trade Corporation Limited, Ferro Scrop Nigam Limited and the Manganese ore (India) Limited.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV); I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Metallurgical and Engineering Consultants (India) Limited for the year 1992-93 [Placed in Library See No. LT-2035/92].
- (ii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Sponge Iron India Limited for the year 1992-93. [Placed in Library. See No. LT-2032/92].

- (ii) Memorandum of Undertaking between the Government of India (Ministry of Steel) and the National Mineral Development Corporation Limited for the year 1992-93. [Placed in Library See No. LT-2033/92].
- (iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Kudremukh Iron Ore Company Limited for the year 1992-93 [Placed in Library. See No. LT-2034/92]
- (v) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authourity of India Limited for the year 1992-93. [Placed in Library See No. LT-2036/92]
- (vi) Memorandum of Understading between the Government of India (Ministry of Steel) and the Metal Scrap Trade Corporation Limited for the year 1992-93. [Placed in Library See No. LT-2031/92].
- (vii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Ferro Scrap Nigam Limited for the year 1992-93. [Placed in Library See No. LT-2030/92].
- (viii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Manganese Ore (India) Limited for the year 1992-93, [Placed in Library See No. LT-2029/92].

REPORT AND ACCOUNTS (1990-91)
OF THE HANDICRAFTS AND HANDLOOMS EXPORTS CORPORATION OF
INDIA LIMITED(NEW DELHI AND
RELATED PAPERS

SHRI M. M. JACOB: On behalf of SHRI ASHOK GEHLOT, I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-